GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 972 TO BE ANSWERED ON FRIDAY, THE 05^{TH} DECEMBER, 2025

DIGITISATION IN NOTARY PORTAL

† 972 Shri Vijay Baghel:

Smt. Kamaljeet Sehrawat:

Shri Bhojraj Nag:

Smt. Roopkumari Choudhary:

Shri Suresh Kumar Kashyap:

Shri Nalin Soren:

Smt. Mala Rajva Laxmi Shah:

Shri Manoj Tiwari:

Shri Chavda Vinod Lakhamshi:

Shri Shivmangal Singh Tomar:

Shri Chandra Prakash Joshi:

Shri Jugal Kishore:

Will the Minister of *Law and Justice* be pleased to state:

- (a) the various services being offered through the dedicated Notary Portal and the manner in which it has simplified and streamlined the processes under the Notaries Act, 1952;
- (b) the total number of digitally signed Certificates of Practice issued through the said portal;
- (c) the steps taken to ensure transparency and efficiency in document verification and renewal processes; and
- (d) whether the Government proposes to add new modules or functionalities in the future to expand the scope of the said portal, if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): The Government has launched the Notary Portal as a dedicated platform for providing online services for the works related to the Notaries Act, 1952 and the Notaries Rules, 1956. It is intended to provide an online

interface between the Notaries and the Government for various services like submission of applications for appointment as Notaries, verification of eligibility for appointment as Notaries, issuance of digitally signed Certificate of Practice as a Notary, renewal of Certificate of Practice, change of practice area, submission of annual return etc. The Notary Portal provides a faceless, paperless, transparent and efficient system. Presently, only the module related to verification of documents and eligibility and issuance of digitally signed Certificate of Practice to the newly appointed Notaries is live. Prior to launch of the Notary Portal, Certificate of Practice used to be issued physically to the Notaries. As on 30.11.2025, more than 35,000 digitally signed Certificates of Practice have been issued to the newly appointed Notaries for various States and Union Territories through the Notary Portal.
